

SLP(C)No. 4012 OF 2003
ITEM No.32

Court No. 9

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4012/2003

(From the judgement and order dated 14/11/2002 in CRP 681/01
of The HIGH COURT OF M.P AT GWALIOR)

SANDHYA THAKUR

Petitioner (s)

VERSUS

VIMLA DEVI KUSHWAH & ORS

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for accepting English translation)

Date : 16/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Ms. Pratibha Jain,Adv.

For Respondent (s)

Ms.Madhunima, Adv.

Mr. Indra Makwana,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up the matter after one week along with the file of C.A.No.4413-4414 of 2003.

(Sheetal Dhingra)(Kanwal Singh)
Court Master Court Master